

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.93/BB/ 2017	-	For hearing	Rule 6(2) of IB	Riddhi Siddhi Gluco Biols Ltd Vs West Coast Paper Mills Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. Rajarhnee 9632462798	Petitioner	B. Rajarhnee
2.	V. J. Achalanand [9880187470]	Respondent	V. J. Achalanand

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present.  
Counsel for Petitioner requested time. For hearing list it on 10/01/2018.

  
**Member (T)**

  
**Member (J)**